

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Ref: Petition No. 75/TT/2012

Date: 6.7.2012

To,

The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval under Regulation-86 for determination of transmission tariff for Spare Converter Transformer at Rihand (DOC0: 01.12.2011) for Rihand- Dadri HVDC Bipole Terminal from anticipated DOC0 to 31.03.2014 in NR for tariff block 2009-14 period.

Sir,

Please refer to your petition mentioned above, and this Commission's earlier letter dated 10.4.2012 (copy enclosed). In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.8.2012:

- a) It is observed from the details submitted in the petition that the delay in commissioning was due to damaged OLTC, which is a bilateral issue between petitioner and the supplier. The reason and justification for passing on the liability of IDC& IEDC for delayed period on beneficiaries along with relevant documents.
- b) Details of Liquidated Damage provision in LOA and the amount of LD recovered/ to be recovered from supplier
- c) Whether, the replaced converter transformers are being productively used as spare –standby, as directed by Hon'ble Appellate Tribunal of Electricity in para 5 of its judgment dated 05.04.2006 in Appeal No. 120 of 2005. The utilization of these replaced converter transformer is to be submitted.

d) Status of procurement of second spare convertor transformer.

e) Reason and justification of negative cost variation of about 19% in the asset.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

Sd/-

(V. Sreenivas)  
Deputy Chief (Legal)